

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

124/252/ND/2018

IN THE MATTER OF:

M/s Arham Infrastructure Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 13.09.2018

Coram:

Dr. Deepti Mukesh,

Hon'ble Member (Judicial)

Dr. V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

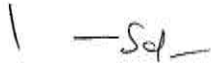
For the ROC :

Ms. Kusum Yadav, Advocate

For the Operational Creditor :

ORDER

Post the matter for further consideration on 14.09.2018.



(DR. V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)